

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

## ORDER

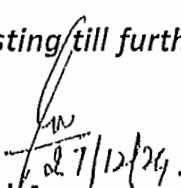
No. 2260 of 2024/RG/NG-477-(I)

Dated: 27-12-2024

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, dully approved by Hon'ble the Chief Justice, Shri Aftab Ahmad, Additional Registrar (Adm.) is hereby promoted as Registrar (Management) in pay Level-13A (131100-216600) against the vacancy of Shri Haroon Rashid Bhat.

*Note: The Officer shall continue to work at his present place of posting till further orders.*


*By order.*

  
(Shahzad Azeem)  
Registrar General

No: 58439-59 of 2024/RG/NG Dated: 27-12-2024

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Janipur, Jammu.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
6. Registrar Rules, High Court of J&K and Ladakh, Jammu
7. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
8. Registrar (Adm.)/Recruitment, High Court Main Wing, Jammu/Srinagar
9. Director Finance, High Court Main Wing, Jammu  
....for information
10. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
11. Accounts Officer, High Court Wing, Jammu/Srinagar  
....for information and necessary action.
12. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
13. Shri Aftab Ahmad, Registrar (Management), High Court Main Wing, Jammu for compliance.  
.... for information and compliance.
14. Order Book

  
Registrar General